	Annexure – 8	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre								Amount of contin-	Amount of any			Remarks, if any	
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
1.	Gopal Sound	13/01/2020			Rendering of services of Technician	0	0	No	0	0	0	0	0	0
	Big Entertain ment Private Limited	27/02/2020	•	0	t of rights	Reliance Big Entertainment Private Limited has equal shares in the revenues of the film		No	0	0		56,74,290		Claim rejected for late submission
3	AR Sodha and Co.,Chart ered Accounta nts	15/02/2020	2,31,590		Rendering of professiona I services for Taxation matters relating to Scrutiny Assessment and filing Appeals	0	0	No	0	0	0	2,31,590		Claim rejected for late submission